

ÖITEM No.1-A  
(for judgment)

Court No.4

SECTION IIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1262 OF 2001

N.P. Jharia

Appellant (s)

VERSUS

State of M.P.

Respondent (s)

Date : 30/07/2007 This Petition was called on for judgment today.

For Appellant (s)

Mr. Govind Goel,Adv.  
Mr. Ram Narash Yadav,Adv.  
Mr. C.D. Singh,Adv.  
Mr. Sunny Choudhary,Adv.  
Mr. Merusagar Samanta Ray,Adv.

For Respondent(s) Ms. Vibha Datta Makhija,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice P.P. Naolekar.

The appeal is dismissed in terms of the signed  
judgment.

(Ganga Thakur)  
PS to Registrar

(Vijay Aggarwal)  
Court Master

Signed Reportable judgment is placed on the file.